

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

ITEM NO. 208
IB-1871/ND/2019

IN THE MATTER OF

M/s. Genesha Ecosphere Ltd.

Vs.

M/s. Innovative Textiles Ltd.

... OPERATIONAL CREDITOR

...CORPORATE DEBTOR

Section

Under Section 9 IBC code 2016

Order delivered on 10.01.2020

Coram:

Ch. Mohd. Sharief Tariq

Hon'ble Member (Judicial)

Ms, Sumita Purkayastha

Hon'ble Member (Technical)

For the Petitioner/FC :

For the Corporate Debtor : Adv. Abdul Azeez, Adv. Ateendra Singh

ORDER

Prayed for time for filing the reply within two weeks. Thereafter counsel for OC to file rejoinder within one weeks thereof. Put up for final submissions on 04.03.2020.

-S-d-

(SUMITA PURKAYASTHA)
MEMBER (TECHNICAL)

-S-d-

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)